

The Budget allocation for 1981-82 for the programme is 11000 lakhs, out of which Rs. 4103.25 lakhs has been released to States/UTs as first instalment of Central grant-in-aid.

(c) The information is being collected and will be placed on the Table of the House.

**National Seminar on Protection and Development of fisheries**

2320. SHRI DAULAT SINHJI JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a National Seminar on protection and development of fisheries was held some time back;

(b) if so, the details of the suggestions made in the Seminar; and

(c) the action taken by Government for maximising fish production in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION : (SHRI R. V. SWAMINATHAN) (a) No, Sir,

(b) and (c) Does not arise.

**Assistance for Integrated Horticulture Project in Orissa**

2321. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Orissa Government has sought any assistance from the Centre for an integrated horticulture project in the State; and

(b) if so, what are the details in this regard and the action taken by the Centre in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) : (a) and (b). No, Sir. The Government of Orissa has not sought any assistance from the Centre for an integrated horticulture project in the State.

**Amendment to Urban Land (Ceiling and Regulation) Act, 1976**

2322. SHRI CHATURBHUIJ : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6541 on 6th April, 1981 regarding amendment to Urban Land Ceiling Act, 1981 and state :

(a) whether the final decision about amending the Urban Land (Ceiling and Regulation) Act, 1976 has been taken ;

(b) if so, when and when such amending Bill likely to be introduced;

(c) what are the main features of the amending Bill; and

(d) if no decision has so far been taken, the reasons of such a long delay and when a decision is likely to be taken?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) to (d). No final decision has been taken so far. The proposal for amending the Urban Land (Ceiling and Regulation) Act, 1976 is still in process and the amending Bill will be introduced as soon as the requisite formalities are completed.